

(2023) 11 MEG CK 0042

Meghalaya High Court At Shillong

Case No: Writ Petition (C) No. 301 Of 2023

Helena Begom

APPELLANT

Vs

State Of Meghalaya & Ors.

RESPONDENT

Date of Decision: Nov. 17, 2023

Hon'ble Judges: H.S. Thangkhiew, J

Bench: Single Bench

Advocate: T.A. Sangma, A.P. Pala

Judgement